

**Central Administrative Tribunal
Principal Bench**

O.A. No. 148/2017

New Delhi this the 27th day of February, 2017

**Hon'ble Sh. Shekhar Agarwal, Member (A)
Hon'ble Sh. Raj Vir Sharma, Member (J)**

Sunil Kumar Nigam
S/o Sh. Om Krishan,
Aged about 57 years, Group C' working
R/o 95-B, Sector-4,
DIZ Area, Gole Market,
New Delhi-110002

- Applicant

(By Advocate: Mr. Nasir Ahmed)

Versus

1. Union of India
Through its Secretary,
M/o Urban Development,
Nirman Bhawan, New Delhi-110001

2. The Director, Directorate of Printing,
Govt. of India, M/o Urban Development,
Nirman Bhawan, New Delhi-110001

3. The General Manager,
Govt. of India Press,
Minto Road, New Delhi-110002

- Respondents

ORDER (ORAL)

Mr. Shekhar Agarwal, Member (A)

Learned counsel for the applicant has submitted that he seeks leave of the Tribunal to withdraw this OA with liberty to file a better OA. Accordingly, the OA is dismissed as withdrawn with liberty as prayed for.

**(Raj Vir Sharma)
Member (J)**

**(Shekhar Agarwal)
Member (A)**

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